

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2945
ANSWERED ON:13.12.2006
PRODUCTIVITY LINKED REWARD FOR PORT AND DOCK EMPLOYEES
Deora Shri Milind Murl

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has cleared a proposal for release of Productivity Linked Reward (PLR) at the rate of 17.5 per cent of the annual wage/salary to all the port and dock employees on ad-hoc basis;
- (b) if so, the details thereof ;
- (c) the number of port and dock employees likely to get benefit;
- (d) additional expenditure likely to entail on the national Exchequer; and
- (e) the time by which the projects will be ready including the expenditure thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

- (a) & (b): Yes, Sir. As per the discussions held with the representatives of 5 Major Federations of Ports and Dock workers on 27.9.2006, the Government has agreed to payment of ad-hoc Productivity Linked Reward @ 17.5% of the annual wage/salary to Port & Dock employees for the year 2005-06. Salary/wage of each employee/worker for this purpose will consist of Basic Pay, DA and incentive payments subject to a maximum of Rs.2500/- per month. In respect of employees/workers/officers whose wage/salary exceeds Rs.2500/- per month, the calculation of payment will be made as if their salary/wage were only Rs. 2500/-per month.
- (c): About 66,000 Port & Dock employees/workers have been benefited.
- (d): The expenditure on account of disbursement of Productivity Linked Reward will be met by the Major Port Trusts and Dock Labour Boards from their own resources without any budgetary support from the Government.
- (e): Productivity Linked Reward is not a project but a scheme under which the employees get rewarded for increase in overall port productivity.